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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Contempt Petition No.180/00037/2019  
in Original Application No.180/00255/2019**

**Friday, this the 5<sup>th</sup> day of July, 2019**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Sreedharan.P.K. (HR No.199312071),  
Telecom Technician,  
O/o.SDE (Groups),  
BSNL, Nanminda.  
Residing at Srigar, Manarukandy,  
Mangadu, Kozhikode – 673 574. ....Petitioner

**(By Advocate Mr.Sharan Shahir)**

**v e r s u s**

Kavitha.E.,  
Accounts Officer,  
O/o.General Manager Telecom,  
BSNL, Calicut – 673 001. ....Respondent

**(By Advocate Mr.Pradeep Krishna)**

This application having been heard on 5<sup>th</sup> July 2019, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit in compliance with the order of this Tribunal dated 9.4.2019 has been filed attaching a copy of the order (Annexure R-1 dated 13.6.2019).

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2. It is seen that the order under implementation has been fully complied with. Accordingly, the C.P is closed and notice stands discharged.

(Dated this the 5<sup>th</sup> day of July 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN  
ADMINISTRATIVE MEMBER**

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**List of Annexures in C.P.No.180/37/2019 in O.A.No.180/255/2019**

1. **Annexure P-1** – A copy of the order in O.A.No.255 of 2019 dated 9.4.2019 passed by this Hon'ble Tribunal.

2. **Annexure R-1** – A copy of the order passed in compliance of Annexure P-1 order of this Hon'ble Tribunal.

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